

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.116
C.P.(IB)/63(AHM)2022

Proceedings under Section 94 IBC

IN THE MATTER OF:

Rajkumar Karnawat

.....Applicant

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant :Ms. Kriti Kothari, Advocate for Mr. Arjun Sheth, Advocate
For the Respondent :

ORDER

Since the constitutional validity of Section 94 of the IBC is still pending before the Hon'ble Supreme Court, the matter stands adjourned to 20.12.2022.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)